

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:6537
ANSWERED ON:09.05.2005
BAN ON N.C.C.F.
Ahmad Shri Ateeq

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has banned the National Consumer Cooperative Federation (NCCF) from acting as a broker in selling the rotten grains of Food Corporation of India (FCI);
- (b) if so, the reasons therefor; and
- (c) the manner in which the Government proposes to dispose of such grains?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a): Yes , Sir.

(b) & (c): As per present policy of the Government, damaged stock of foodgrains are sold by the FCI only to bonafide State owned Departments/Agencies who are users of damaged foodgrains and other bonafide parties registered with the FCI in this behalf.